

**FORM G
(3RD PUBLICATION)**

**INVITATION FOR EXPRESSION OF INTEREST FOR
JOHNSON WATCH COMPANY PRIVATE LIMITED
OPERATING IN RETAIL SALES OF MULTI-BRAND LUXURY WATCHES &
ACCESSORIES,
AT NEW DELHI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. NO.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Johnson Watch Company Private Limited PAN: AABCJ9807G CIN: U33302DL2008PTC176153
2.	Address of the registered office	C-16, Connaught Place, New Delhi- 110 001.
3.	URL of website*	https://www.johnsonandco.in
4.	Details of place where majority of fixed assets are located	Basis available information, majority of the fixed assets are located in New Delhi
5.	Installed capacity of main products/ services	Corporate Debtor is in the retail sales of multi brand luxury watches and accessories.
6.	Quantity and value of main products/ services sold in last financial year	Rs. 10,211.05 Lakhs (as per Audited Financial Statements for the Financial Year 2021-2022) Audited Financial Statements for the Financial Year 2022-2023 as well as the provisional Financial Statement as on the Insolvency Commencement date are not presently available with the RP.
7.	Number of employees/ workmen	Based on the available information, there are no employees/ workmen. IRP and RP have also not received any claims from the employees/ workmen
8.	Further details including last available financial statements (with schedules) of two years and lists of creditors	For details kindly write to: cirpjohnsonwatchcompanyprivate@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code	For details kindly write to: cirpjohnsonwatchcompanyprivate@gmail.com
10.	Last date for receipt of expression of interest**	19 th April, 2025
11.	Date of issue of provisional list of prospective resolution applicants**	29 th April, 2025
12.	Last date for submission of objections to provisional list**	4 th May, 2025
13.	Date of issue of final list of prospective resolution	14 th May, 2025



	applicants**	
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants**	19 th May, 2025
15.	Last date for submission of resolution plans**	18 th June, 2025
16.	Process email id to submit Expression of Interest	cirpjohnsonwatchcompanyprivate@gmail.com

This Form G is being published pursuant to the decision of the Committee of Creditors in the 11th meeting of the Committee of the Creditors held on 13th March, 2025.

Note:

* The website of the Corporate Debtor, as on date, is not under control of RP

** The dates mentioned herein are subjected to approval of CIRP timelines extension by the Committee of Creditors as well as by the Adjudicating Authority.



Bala A.L.

For Virtuoso IPE Private Limited
 Resolution Professional of Johnson Watch Company Private Limited
 IPE Regn. No. IBB/IPE-0123/ IPA-1/2023-24/50069
 IBB Regd. Address: 302, 3rd Floor, Regent Chamber, Jammalal Bajaj Road,
 Nariman Point, Mumbai, Maharashtra- 400 021
 AFA valid up to 31st December, 2025

Date: 04.04.2025

Place: Mumbai

